

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No104  
**C.P.(IB)/24(AHM)2021**

**Order under Section 95(1) IBC**

**IN THE MATTER OF:**

Centrum Financial Services Ltd  
V/s  
Olga Menezes

.....Applicant

.....Respondent

**Order delivered on ..02/02/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Advocate Present  
For the Respondent : Advocate Present

**ORDER**

Learned Counsel for the applicant seeks adjournment stating that original applicant has assigned the debt and the assignee is in the process of filing appropriate application.

List the matter for further consideration on 19.04.2022.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**